

**ADDRESS BY HON'BLE SHRI JUSTICE R.M.BORDE,
SENIORMOST JUDGE, HIGH COURT OF JUDICATURE OF
BOMBAY, BENCH AT AURANGABAD, AT THE COURT
REFERENCE TO LATE SHRI V.B.GHATGE, ADVOCATE, HELD
AT AURANGABAD, ON THURSDAY, 04th OCTOBER, 2018.**

My esteemed colleagues,

Mr. Bhushan Kulkarni,
Standing Counsel for Union of India
(I/c Assistant Solicitor General of India)
at High Court Bench at Aurangabad.

Mr.A.B.Girase,
Government Pleader,
High Court Bench at Aurangabad

Mr. A.M. Karad,
President,
Advocates' Association of Bombay High Court
at Aurangabad

Senior Advocates,

Members of the Bar,

Members of the bereaved family

Ladies and Gentlemen.

We have assembled here this morning to pay tribute to Advocate Shri V.B.Ghatge, who left for his heavenly abode on 25th August, 2018.

Mr. Ghatge was born on 14.08.1955 in the family of agriculturists at village Salapuri, Tq. and District Parbhani. He did his primary and secondary education at National Model School at Pune. He was a junior college student (Pre-University Course) of Fergusson College, Pune. He did his graduation in Science stream

i.e. B.Sc. from Deogiri College at Aurangabad and became a Law graduate from M.P.Law College, Aurangabad. He registered with Bar Council of Maharashtra & Goa as an advocate in the year 1981. He was a practicing lawyer at this Bench since its establishment. He started his practice under the guidance of eminent lawyer late Shri Bappasaheb Jadhav and advocate Shri Shashikumar Choudhary, who is present in the Court this morning.

Mr.Ghatge was appointed as Assistant Government Pleader and Additional Public Prosecutor in the year 1992 and continued to be so till October 2013.

Besides practicing law, Mr.Ghatge was a sportsman having interest in athletics, hockey, volley ball and he was a music lover too.

Mr. Ghatge will always be remembered for high professional standards which he maintained while in profession.

I have witnessed his professional journey during the formative year and even after he became Assistant Government Pleader. The quality which I have noticed in him is simplicity of character. He was always dedicated to the cause he represented. He was always respectful to the Courts and was loyal to the legal system of which he was a part and maintained high standard of professional ethics. Since he was hailing from the family of agriculturists, his legal philosophy was rooted in the soil. I must state that he was possessing all the good qualities which an

advocate must possess and those good qualities are required to be emulated by next generation lawyers. I must also state that besides being a good advocate, he was a good human being too.

Mr. Ghatge is survived by wife Smt.Asha and three sons and grand children. His two sons Mr. Mahesh and Mr.Makrand are practicing at at this Bench and another son Mr.Nikhil is an Engineer.

I, on behalf of Hon'ble the Acting Chief Justice of the Bombay High Court, myself, my Brother Judges and Sister Judge, pay homage to the memory of Advocate Shri V.B.Ghatge and pray Almighty that HE bestow courage and strength on the Members of the family to sustain this unbearable loss.

May the departed soul rest in peace.

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Reference:**Hon'ble Justice R.M. Borde,****Hon'ble Justice M.S. Patil,****Assistant Solicitor General of India,****Govt. Pleader, Members of the family of Late Adv.V.B. Ghatge and Members of the Bar Association.**

1. Today, we all have gathered here to offer our condolences to departed soul of Late Adv. V.B. Ghatge.
2. Adv. V.B. Ghatge was born on 14th August 1955.
3. Mr. V.B. Ghatge completed LLB from M.P. Law College, Aurangabad and registered with the Bar Council of Maharashtra & Goa in the year 1981.
4. During the College days, Advocate V.B. Ghatge was known sports personality. He participated in Athletics, Volley Ball and Hockey competition and was Champion of School in 100 m sprint.
5. Mr. V.B. Ghatge started practice as an Advocate under the guidance of Advocate Shashikumar S. Choudhari and Late Shri Bappasaheb Jadhav.
6. He was appointed as Assistant Govt. Pleader and Additional Public Prosecutor in the High Court, Bench at Aurangabad in the year 1992 and continued till 2013.

7. Adv. V.B. Ghatge was a great man and great human being. He always helped the junior Members of the Bar to solve the difficulties faced by them. He was humble, polite and sober in nature. He never hurt anyone by his words or action. He was fearless in his expressions. His contribution to the Bar was really great.
8. The loss caused because of his death is difficult to overcome not only to the members of his family, but also to those who came in contact with him. His life is an inspiration to all of us and to develop good qualities of Late Adv. V.B. Ghatge amongst us would be a real condolence to him.
9. On my behalf and on behalf of all Bar Members, I offer heartfelt condolence to the family members and pray to the almighty to give them strength to bear the loss with courage.

I also pray the God that the departed soul of Late Adv V.B. Ghatge be rest in eternal peace.



ATUL M. KARAD
PRESIDENT

**Speech by Bhushan B. Kulkarni, Senior Panel Standing Counsel for
Union of India, High Court Bench at Aurangabad.**

My Lord Justice Shri. R.M. Borde, My Lord Justice Shri. Mangesh Patil, the family members of late Advocate Vilas Bhagwanrao Ghatge, the President of Bar Association Shri. Atul Karad, the Government Pleader Shri. A.B. Girase, Senior Counsels and fellow lawyers.

We have assembled here to mourn un-timely death of late Advocate Vilas Ghatge. The news of death of late Advocate Vilas Ghatge came as shock for the legal fraternity.

He started his practice at District Court Aurangabad with guidance of Late Advocate Shri Bappasaheb Jadhav & Advocate Shri Shashikumar Choudhay.

He was known for his deep knowledge about Laws relating to Education & Reservations. He represented Agricultural University & Dr. Babasaheb Ambedkar Marathwada University & State of Maharashtra for long time before this Hon'ble High Court bench.

He was also known for his qualities of pleasant behavior & helping nature with all members of Bar. He was also known for maintaining self respect & dignity.

Late Advocate Vilas Ghatge had great interest in Bhagwat Geeta. He was associated with activities of Ramkrishna Mission. He was involved in the activities of various Goshalas (Cow-shelters) in Aurangabad District.

On behalf of the office of the Assistant Solicitor General of India and on my personal behalf, I pray to the almighty to give eternal peace to the departed soul. I also pray to God to give strength to his family members to overcome grief of his sudden death.


Bhushan B. Kulkarni
A. B. Girase

Date: 3.10.2018

Hon'ble Justice Shri R.M. Borde and Hon'ble Justice Shri Mangesh S. Patil, Senior Advocates, President of Bar Association Shri Atul Karad, Shri Bhushan Kulkarni, Senior Panel Standing Counsel for Uniona of India, Members of the Bar, my colleagues at the office of the Government Pleader, Advocate Mahesh Ghatge, Advocate Makarand Ghatge and Family Members of Late Shri Vilas B. Ghatge, Friends, Ladies and Gentlemen.

Today with heavy heart we gather here to pay homage to one of the towering personalities of our Bar - Advocate Vilas B. Ghatge, who left us on 25.8.2018.

Advocate Vilas Ghatge was born on 14.8.1955 in an agriculturist family at village Salapuri, Tq. & Dist. Parbhani. He had completed his schooling education from National Model School, Pune run by popular Mr. N.D. Nagarwala from Ist to Xth Standard. Thereafter he had completed B.Sc. degree from Deogiri College, Aurangabad in the year 1977. He has completed LLB in the year 1981 from M.P. Law College, Aurangabad and registered as an Advocate with the Bar Council of Maharashtra and Goa.

Advocate Vilas Ghatge was active in Althetics, Volley Ball and Hockey in his school days. He was Champion of School in 100 meters sprint. He was only student certified from England School of Music for Piano.

Advocate Vilas Ghatge started his carrier in Law with the guidance of Advocate Shri Shashikant S. Chaudhary and Late Shri Bappasaheb B. Jadhav.

In the year 1992 Advocate Vilas Ghatge was appointed as Assistant Government Pleader and Additional Public Prosecutor at

Bombay High Court Bench at Aurangabad and continued till 2014 as Assistant Government Pleader and Additional Public Prosecutor. He was so devoted to our system of Government and its interest.

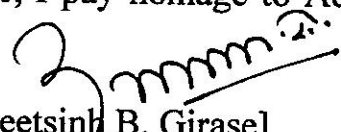
Advocate Vilas Ghatge was a great man, a wonderful intellect and a great soul of matchless courage. We meet to pay a tribute of love and respect to Advocate Vilas Ghatge because he devoted his Excellency in the legal fraternity. A death is not the extinguishing of a light, but the putting out of the lamp because the dawn has come. Life is given to us, we earn it by giving it. Let the dead have the immortality of fame, but the living the immortality of love. Life's errors cry for the merciful beauty that can modulate their isolation into a harmony with the whole. Life, like a child, laughs, shaking its rattle of death as it runs.

Advocate Vilas Ghatge had that compassion towards the sufferings of the litigants. His love for reading and learning was immense. We will continue to celebrate his gifts and we mourn the loss his kindness and wisdom leaves behind.

A great soul serves very one all the time. A great soul never dies. It brings us together again and again.

I pray Almighty of God that the departed soul may rest in peace.

On behalf of the State of Maharashtra and my colleagues at the office of the Government Pleader, I pay homage to Advocate Vilas B. Ghatge.


[Amarjeetsinh B. Girase]
Government Pleader and Public Prosecutor
High Court Bench at Aurangabad